

(27)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

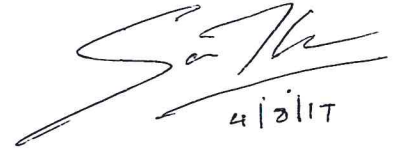
APPLICATION NUMBAER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) SAM JAYARAJ
HOUSTON
FOR
M/S. SARVABHUMAN
ASSOCIATES.

COUNSEL FOR
PETITIONER



4/8/17

2) R. Prithviraj


Counsel for
R₁, R₃₋₅



ORDER

Counsel for both the parties present and prayed for time for final arguments. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)